NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. C.P.(IB)-3662(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - INP Computer Technology Pvt Ltd.
V/s
Forbes Technosys Limited

APPEARANCES: -

FOR OPERATIONAL CREDITOR	:	Adv Srinivas Bobde
FOR CORPORATE DEBTOR	:	Counsel Mr. Karl Tamboly a/w Adv. Juhi Bahirwani

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Karl Tamboly appeared for the Respondent. However, could not argue his case due to internet connectivity issue. List this matter on **20.01.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish